

National Company Law Tribunal

Allahabad Bench

CP NO. 159/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: Rajdasya Realty Creations Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 14(1) of the Companies Act 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

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CP NO.159/ALD/2017

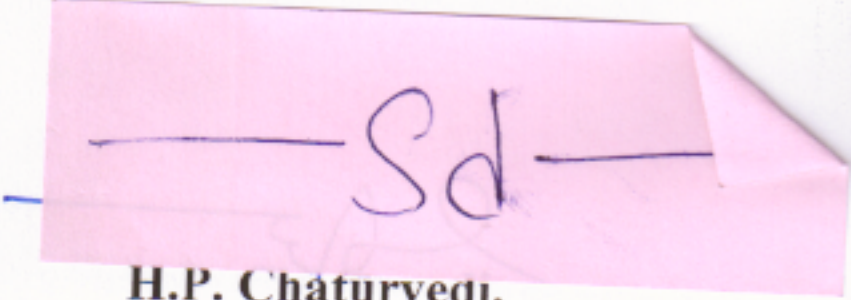
None for the petitioner. The present petition is filed as a fresh case under Section 14(1) of the Companies Act, 2013.

The registry is directed to make scrutiny of the case and to furnish its report and to inform the petitioner/applicant. Further, the applicant/petitioner is directed to issue a fresh notice to the Registrar of Companies (ROC), Kanpur as well as to the Central Government for the purpose of their response/comment, if any, on the present petition proposing for conversion of petitioner company from public to private limited.

The matter to be listed on 18th December, 2017.

Dated:15.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)